

rejects. However, the local Police are also investigating the case based on an FIR lodged with the Police on November 15, 1983.

(d) Does not arise.

**Compensation to the Families Hit by Disturbances in Punjab**

\*335. SHRI ARABINDA GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have granted any compensation to the families of those who have lost their lives and properties in the disturbances in Punjab;

(b) if so, what are the details in this regard; and

(c) if not, whether the matter is under Government's consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) No, Sir.

(b) Does not arise.

(c) Matters pertaining to compensation or *ex-gratia* grants are considered by the State Government.

**Posting of Police Officials belonging to Minorities Communities at Thana Level**

\*336. SHRI RAM NARESH KUSHAWAHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had suggested to the State Governments some time back to post police officers and

police constables belonging to the minority communities at the thana level in a phased manner to create a sense of security among the members of the minority communities and to promote national integration; and

(b) if so, what is the response of the State Governments thereto?

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): (a) and (b) State Governments have been advised to consider posting of police officers and men belonging to minority communities at the thana level in a phased manner so as to create a sense of security among the members of minority communities. This suggestion has been made recently. It is for the State Governments to consider and take suitable action.

**Grant of Pension to Widows of Late Freedom Fighters**

\*338. SHRI M. BASAVARAJU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of applications received for grant of pension under the Swatantrata Sainik Samman Pension Scheme from widows of late freedom fighters during the last three years; and

(b) what is the number of such applications sanctioned, rejected and pending State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) A statement is laid on the Table of the House.